

SLP(Crl.)No. 3747 OF 2001

ITEM No.39

Court No.10

SECTION IIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 3747/2001

(From the judgement and order dated 05/12/2000 in CRLM. 20850/99
of The HIGH COURT OF PATNA)

DILIP KUMAR SINGH

Petitioner (s)

VERSUS

STATE OF BIHAR & ORS.

Respondent (s)

(With Office Report)

Date : 14/12/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Petitioner (s)

Mr. Tekraj Vasandi,Adv. (A.C.)

For Respondent (s)

Mr. L.R. Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J.
.SP2

Counter affidavit be filed within four weeks.
Rejoinder affidavit be filed within two weeks
thereafter. Let the matter appear eight weeks after
reopening in the new year.

.SP1

(K.K. Chawla)
Court Master

(D.D. Jindal)
Assistant Registrar